

20. M/s. John Wyeth & Bros.
21. M/s. Merck, Sharpe & Dehme.
22. M/s. Burroughs Wellcome.
23. M/s. Bayer.
24. M/s. Wyeth Labs.
25. M/s. Parke-Davis.
26. M/s. Pfizer.
27. M/s. Warner-Hindustan.
28. M/s. I. L. Morroson, Sen Jones.
29. M/s. Anglo French.
30. M/s. Sandoz.
31. M/s. Alkali & Chemicals Corporation of India Ltd.
32. M/s. Nicholas of India.
33. M/s. Richardson Hindustan.
34. M/s. Reckitt & Colman.
35. M/s. Ethnor.
36. M/s. Griffen labs.
37. M/s. Indian Schering.
38. M/s. Rallis India.
39. M/s. Smith, Kline and French.
40. M/s. U.S. Vitamins and Pharmaceuticals.
41. M/s. Boehringer-Knoll.
42. M/s. Johnson and Johnson.
43. M/s. Suhrid Geigy.
44. M/s. Copper Labs.
45. M/s. Organon.
46. M/s. Uni-sankyo.
47. M/s. MIT Labs.
48. M/s. G. W. Carnick.
49. M/s. Searle India.

#### कोयले का मूल्य

31. श्री वादवेन्द्र बबत :
- श्री भारत सिंह चौहान :
- श्री क्याम साज सुबो :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :—

(क) क्या सरकार कोयले के मूल्य बढ़ाने के प्रस्ताव पर विचार कर रही है;

(ख) यदि हाँ, तो इस मूल्य वृद्धि के क्या कारण हैं; और

(ग) क्या सरकार कोयले के मूल्य बढ़ाने के बजाय किसी अन्य तरीकों से चाटे को पूरा करने के लिए कार्यवाही करेगी ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री कने-श्वर सिन्हा): (क) से (ग) कोयले की कीमतों में संशोधन करने के सम्बन्ध में एक प्रस्ताव सरकार के विचाराधीन है।

#### Air Force Accidents in 1978

32. SHRI BALASAHEB VIKHE PATIL: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) the number of accidents/plane crashes the Indian Air Force have met with during the calendar year 1978 indicating the broad outlines of each accident;

(b) whether any Inquiry Commission has been set up to investigate into the causes of such accidents; and

(c) if so, what are their findings and what measures have Government taken or propose to take to avoid accidents in the Indian Air Force?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). It will not be in the public interest to disclose the actual number or details of accidents suffered by the I.A.F. However, the accident rate per ten thousand hours of flying during the calendar year 1978 was 3.54.

Each accident is investigated by a Court of Inquiry comprising of specialist officers. The findings of the Courts of Inquiry are studied and suitable remedial measures are taken for the prevention of such accidents.

(c) It will not be in the public interest to disclose the details of findings of the Courts of Inquiry. However, the accident rate has shown a positive decline during the last five years.